GOVERNMENT OF INDIA MINISTRY OFCIVIL AVIATION RAJYA SABHA QUESTION NO09.11.2010 ANSWERED ON REINSTATEMENT OF SUSPENDED AIR INDIA EMPLOYEES .

16

Shri T.M. Selvaganapathi

Will the Minister of COALCOALCOALCOALCOALCIVIL AVIATION be pleased to state :-

(a) whether it is a fact that all the thirty two Air India employees who were suspended in May this year would be reinstated;

(b) if so, the details thereof;

(c) whether it is also a fact that a large number of contracted workers in Alliance Air would be absorbed in the organization; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a) and (b): Air India is taking action against the suspended employees as per the Rules. Revocation of suspension is being decided on a case to case basis.

(c) and (d): Presently, there is no proposal to absorb the contractual workers in Alliance Air.